*209. SHRI IRENGRAM TOMPOK SINGH: Will the Minister of EDUCA-TION, SOCIAL WELFARE AND CUL-TURE be pleased to state:

- (a) the number of students in each central school in different States and in how many schools, hostel facilities have been provided to the students; and
- (b) how many central schools are proposed to be opened in the year 1976-77?

THE DEPUTY MINISTER IN MINISTRY OF EDUCATION AND SO-CIAL WELFARE AND IN THE DE-PARTMENT OF CULTURE (SHRI D. P. YADAV): (a) A statement showing the number of students in each School is placed on the Table of the Sabha. [See Appendix XCVI, Annexure No. 17.] Hostel facilities have been provided in 13 schools. 811 6

(b) Sixteen.

L

Central School at Jorhat

*210 SHRI KRISHNA BAHADUR CHETTRI:

> DR. RAJAT KUMAR CHAKRA-BARTI:

SHRI NABIN CHANDRA BU-RAGOHAIN:

Will the Minister of EDUCATION, SO-CIAL WELFARE AND CULTURE be pleased to state:

- (a) whether it is a fact that the Central School at Jorhat is experiencing difficulties due to its location in a defence aren: bna
- (b) whether any efforts have been made to shift the school to any other place with suitable educational environments?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SO-CIAL WELFARE AND IN THE DE-PARTMENT OF CULTURE (SHRID. P. YADAV): (a) and (b) The Central ducted by the World Bank to determine the

School at Jorhat is presently accommodated in a temporary building provided by the local Air Force authorities. As this is very close to the air field, there is some disturbance in the school on account of the noise in the air field. The Air Force authorities have now allotted a piece of land away from the air field where the construction of the school building will be sanctioned shortly. When the School shifts to the new building the noise dissurbance from the air field will be overcome.

Foreign aid for Agricultural Development

198. PROF. RAMLAL PARIKH: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

- (a) the amount of foreign aid, countrywise, and project-wise received by Goveinment for agricultural development during the last three years;
- (b) the names of the Government and Non-Government agencies together with the amount of aid given by them during the last three years; and
- (c) which of these agencies are having their offices in India?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PA-TEL): (a) and (b) The relevant information is available in the Annual Reports of the Ministry of Agriculture and Irrigation for the years 1973-74, 1974-75 and 1975-76, which have already been circulated to the members of the House.

(c) All foreign Governments and International Organisations, which are giving aid to India, have their offices in India,

Study conduct by the World Bank Regarding Production in India

- 199. SHRI SANAT KUMAR RAHA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:
- (a) whether any study has been con-

productivity per hectare and income per worker in the Asian countries; and

THE DEPUTY MINISTER IN THE that study and what steps Government propose to take to improve that position?

THE DEPUTY MINISTER IN MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PA-TEL): (a) and (b) The Government not aware of any published study conducted by the World Bank specifically to determine the productivity per hectare and income per worker in the Asian countries. However, some data on Farm Gross Domestic Product per hectare and Farm Gross Domestic Product per worker Agriculture (including hunting, forestry and fishing) have been given in a publication of the Bank entitled, "The Assault on World Poverty". It may be mentioned that these data do not pertain to a single year to facilitate inter-country comparison. In a number of case, they relate to distant past years, and as such they do not reflect the improvements that have been effected in agriculture in recent years.

It may be added that the need for increasing the productivity per hectare and income per worker in agriculture in the country has been recognised and various measures under the successive Five Years Plans have been and are being taken towards this end. These include extension of gross cropped area, expansion of the area under irrigation, multiple cropping, cultivation of High Yielding Varieties, increased use of fertilizers and pesticides, development of animal husbandry and fisheries, strenthening of agricultural research and extension, and special programmes like small/marginal Farmers and Agricultural Labourers Development Agencies, Drought Prone Areas Programme and Tribal and Hill Area Development Projects.

Sugar Quota for the Gujarat State

200. SHRI IBRAHIM KALANIYA:
Will the Minister of AGRICULTURE
AND IRRIGATION be pleased to state:

- (a) the quota of sugar released to the Gujarat State from October, 1975 to March, 1976 month-wise and District-wise;
- (b) whether any reduction has been made in the quota during these months; and
- (c) if so, what is the quantity reduced month-wise and district-wise together with the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAH NAWAZ KHAN): (a) The month-wise quota of sugar of Gujarat State from October, 1975 to March, 1976 is given below. District-wise allocations are not made by the Central Government.

| Month | | | quota (in tonnes) | |
|----------------|---|-------|----------------------|--------|
| October, 1975 | • | | • | 17,149 |
| November, 1975 | | • • • | ٠. | 17,149 |
| December, 1975 | | • | • . | 17,149 |
| January, 1976 | | :• | • . | 14,031 |
| Febuary, 1976 | | | • | 14,031 |
| March, 1976 | • | | • | 14,031 |

- (b) Yes, Sir, to the extent indicated above.
- (c) The monthly sugar quota was reduced by 3,118 tonnes from January, 1976. In view of ample availability of alternative sweetening agents viz., khandsari and gur, during the producing period and the need to maximise the availability of sugar for exports, the monthly release of levy sugar for consumption within the country was reduced from January, 1976 onwards and consequently adjustments in the monthly quota of each State had to be effected.